

Cases Relating to the Welfare of Employees of TTTI, Madras

1558. SHRI MISA R. GANESAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that his Ministry and All India Council of Technical Education (AICTE) have received a number of cases relating to the welfare of employees of Technical Teachers Training Institute, Madras;

(b) whether those cases are stagnating and pending either with his Ministry or with AICTE; and

(c) if so, how many of them have been disposed of and how many are still pending ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) to (c) Technical Teachers' Training Institute, Madras is an autonomous organisation. The administrative and service matters relating to the employees are dealt with as per the Rules & Regulations of the Society and come under the purview of the Board of Governors.

Uniform Rules for all TTTIs

1559. SHRI MISA R. GANESAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that uniform service rules, pattern of staff structure scales of pay and other facilities are not followed in all the four regional Technical Teachers Training Institutes situated at Madras, Bhopal, Calcutta and Chandigarh;

(b) if so, why a different set-up exist in each TTTI for one and the same objectives; and

(c) whether the Ministry/All India Council of Technical Education has taken any step to regulate and streamline the uniform rules and regulations, service rules, staff structure and other facilities which are common to all TTTIs ?

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DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) to (c) Each of the four Technical Teachers' Training Institutes is an independent Registered Society and is governed by its own Memorandum of Association, Rules and Regulations, which, inter-alia cover service matters of employees. With a view to bringing uniformity in these matters, the All India Council for Technical Education has initiated steps.

Universities Facing Resource Crunch

1560. DR. NAUNIHAL SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that Universities in the country are facing a resource crunch; if so, the details thereof;

(b) whether this resource crunch is going to effect adversely the development programme envisaged in the Eighth Plan; if so, the details thereof;

(c) whether the ratio of teaching staff to non-teaching staff is shockingly high; if so, the details thereof; and

(d) what steps government have taken to avert the financial squeeze to ensure that all the development programmes envisaged in the Eighth Plan are successfully carried out ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) to (d) Central Universities are set up by Acts of Parliament and their entire development and maintenance expenditure is met by the Government through the UGC. In the case of State Universities, maintenance grants are fully provided by the respective State Governments. The UGC provides only development grants to the State Universities, in accordance with the prescribed norms, and that too only for a part of their requirements. It is primarily the responsibility of the concerned State Government to provide reasonable level of Plan and Non-Plan grants to the Universities established by them.

According to the information furnished by UGC, paucity of funds may effect some developmental activities of the institutions but the basic facilities are not likely to be affected. The Government has allocated an amount of Rs. 612.38 Crore to the UGC for development of higher education in the 8th plan as against a sum of Rs. 576.01 Crore provided to the Commission for the purpose in the 7th Plan. The Non-Plan grants provided by the Government to UGC have also been steadily increasing over the years.

The UGC had constituted a High-Powered Committee under the chairmanship of Justice (Dr.) K. Punnayya in November, 1992, to examine the financial situation in Central/Deemed Universities and Delhi Colleges and to suggest policies and norms for determining grants in future. This Committee has made several recommendations for improving the internal cost efficiency of these institutions as also for mobilisation of additional resources. The Committee has, inter-alia, recommended that the teaching to non-teaching staff ratio should be brought down to 1 : 3. The Report of this Committee, together with the views of the UGC thereon, has been sent to the Vice-Chancellors of the Central/State and Deemed Universities as also to the State Government/U.T. Administrations for consideration and adoption of the recommendations relevant to them.

विदिशा, मध्य प्रदेश में पुरातात्विक निधि का रखरखाव ठीक प्रकार से न किया जाना

1561. श्री राघवजी : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि कमजोर रखरखाव के कारण मध्य प्रदेश के विदिशा जिले में पुरातत्व की अमूल्य निधि जो ग्यारसपुर बड़ोह पठारी, उधमपुर उदयगिरि आदि स्थित है, की घोर दुर्दशा हो रही है तथा मूर्तियाँ आदि की चोरी भी हो रही है। और

(ख) क्या सरकार इन के रखरखाव एवं संरक्षण के लिए भविष्य में प्रयाप्त कदम उठाएगी ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग तथा संस्कृति विभाग) में उप मंत्री (कुमारी शैलजा) : (क) मध्य प्रदेश के विदिशा जिले में ग्यारसपुर, बड़ोह पठारी, उधमपुर और उदयगिरि स्थित केन्द्रीय संरक्षित स्मारक अच्छी संरक्षण-स्थिति में हैं। 1991 में उदयगिरि की गुफाओं से एक मूर्ति की चोरी हो गई थी, किन्तु उसे ढूँढ लिया गया है।

(ख) केन्द्रीय संरक्षित स्मारकों का रखरखाव और संरक्षण एक सतत प्रक्रिया है। संरक्षण-कार्य उनकी तात्कालिक आवश्यकता, मरम्मत की प्राथमिकता और संसाधनों की उपलब्धता के अनुसार किया जाता है। बड़ोह पठारी और ग्यारसपुर में दो मूर्ति-शेडों का पहले ही निर्माण किया जा चुका है, जबकि मूर्तियों की सुरक्षा के लिए बीजामंडल में एक मूर्ति शेड का निर्माण-कार्य चल रहा है।

Non-Formal Education Plan

1562. SHRI BHAGABAN MAJHI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 1631 given in the Rajya Sabha on 5th August, 1994 and state :

(a) the target set for opening non-formal education centres in different states during the Eighth Five Year Plan period; and

(b) the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) and (b) No state-wise targets are fixed. The number of centres are determined on a year-to-year basis based on the project proposals submitted by the States/UTs. The number of centres sanctioned in different States/UTs in 1993-94 is enclosed.